31

## Villages Electrified

	States								Number of villages electrified as on 31-5-1971	Percentage of Villages electrified
1. Andhra Pradesh									8,094	29.5
2. Assam									684	$2 \cdot 6$
3. Bihar									8,102	12.0
4. Gujarat									<b>3,</b> 995	$21 \cdot 0$
5. Haryana			•						6,669	100.00
6. Himachal Pr	adesh								3,883	$29 \cdot 7$
7. Jammu and	Kashn	air							685	10.1
8. Kerala									1,199	76.3
9. Madhya Prac	lesh								7,076	10.0
10. Maharashtra									12,347	<b>34</b> ·0
11. Mysore									8,374	31.7
12. Nagaland	•								75	9.3
l3. Orissa				•					1,261	2.7
14. Punjab									6,209	51 · 4
15. Rajasthan									3,112	9.6
16. Tamil Nadu			•						11,346	80.7
17. Uttar Prades	h								20,840	18· <b>4</b>
l8. West Bengal	•		•			•		•	2,979	7.8
					Т	OTAL	(Stat	es)	1,06,930	18.8
9. Union Territo	ories	•	•		•			•	 1,121	10.5
					Тота	L (AL	L-IND	IA)	1,08,051	19.04

PRODUCTION OF COTTON SFFD

\*302. DR. B N. ANTANI: SHRI M. K. MOHTA:

Will the Minister of INDUSTRIAL DEVE-LOPMENT/ श्रौद्योगिक विकास मंत्री be pleased to state:

- (a) the State-wise quantity of cotton seed produced in the country during the last three years;
- (b) the State wise quantity of cotton seed crushed for extraction of cotton seed oil; and
- (c) the steps proposed to be taken by Government to increase the quantity of cotton-seed crushing?

THE MINISTER OF INDUSTRIAL DEVELOPMENT/ श्रीद्योगिक विकास मंत्री (SHRI MOINUL HAQUE CHOUDHURY): (a) to (c) Statements I & II are laid on the Table of the House. [See Appendix LXXVII Annexure No. 43.]

FORFIGN COLLABORATION AGREFMENTS

\*303. SHRI ARJUN ARORA:

DR. SALIG RAM:

SHRI RAJENDRA PRATAP SINHA:

SHRI KRISHAN KANT:

Will the Minister of INDUSTRIAL DEVELOPMENT/ ग्रौद्योगिक विकास मंत्री be pleased to state:

- (a) whether Government have recently undertaken any study of the restrictive clauses of the foreign collaboration agreements: and
  - (b) if so, what are the findings thereof?

THE MINISTER OF INDUSTRIAL
DEVELOPMENT/श्रीद्योगिक विकास मंत्री
(SHRI MOINUL HAQUE CHOUDHURY):
(a) No, Sir. Although no regular study of
the restrictive clauses in the foreign collaboration agreements as such has recently been

undertaken by the Government, the individual collaboration agreements, when they are received for approval by the Government, are scrutinised by it, with a view, amongst other things, to eliminating as far as possible, the restrictive clauses in these agreements.

(b) Does not arise.

REPRESENTATION FROM TRAIN EXAMINERS

\*304. SHRI THILLAI VILLALAN: Will the Minister of RAILWAYS/ रेल मंत्री be pleased to state:

- (a) whether Government have recently received any representation from Train Examiners regarding their service conditions and pay-scales;
- (b) if so, what are the details of their grievances and the remedial measures taken by Government in regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमंत्री (SHRI MOHD. SHAFI QURESHI):

(a) and (b) Yes, Sir. The Train Examiners promoted to scale Rs. 180—240 after 1-4.1966 have represented that they should be allowed the scale of Rs. 205—280 as given to those promoted on or before 1-466, and that the difference in respect of the scale of pay between the pre-1-4-66 promotees and post-1-466 promotees should be removed. Government have referred their case to the Third Pay Commission for their consideration and the recommendations of the Pay Commission have to be awaited.

\*305. [Transferred to the 11th August, 1971.]

DIMANDS OF NATIONAL FEDERATION OF RAIL-WAY PORTERS AND VENDORS

\*306. SHRI N. K. KRISHNAN: Will the Minister of RAILWAYS/ रेल मंत्री be pleased to state:

- (a) whether it is a fact that a deputation of the National Federation of Railway Porters and Vendors met the Prime Minister during the last week of June, 1971 and submitted a memorandum;
  - (b) if so, what were their demands; and
- (c) what decision Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमंत्री (SHRI MOHD. SHAFI QURE-SHI): (a) Not to the knowledge of this Ministry, Sir.

(b) and (c) Do not arise.

L/J(D)5R SS-3

BURIAU OF INDUSTRIAL COSTS AND PRICES

\*307. SHRI RAJENDRA PRATAP SINHA:

DR. SALIG RAM:

SHRI KRISHAN KANT:

SHRI ARJUN ARORA:

Will the Minister of INDUSTRIAL DEVELOPMENT/ ग्रौद्योगिक विकास मंत्री be pleased to state:

- (a) the number of studies that have been completed by the Bureau of Industrial Costs and Prices so far; and
- (b) what are the details thereof and whether their recommendations have been accepted by Government?

THE MINISTER OF INDUSTRIAL DEVELOPMENT/ झौद्योगिक विकास मंत्री (SHRI MOINUL H\QUE CHOUDHURY): (a) The Bureau has completed studies on

two products, namely coal and agricultural tractors.

(b) The reports on the above have been submitted by the Bureau to the Government and these are under consideration of the Ministries concerned.

सिंचाई के ग्रधीन ग्रतिरिक्त भूमि

\* 308. श्री जगदम्बी प्रसाद यादव:

श्री सुन्दर सिंह भंडारी

श्री लाल ग्राडवाणी:

श्री ना० कृ० शेजवलकर:

क्या **सिचाई ग्रौर विद्युत मंत्रो** यह बताने की कृपा करेगे कि :

(क) क्या यह मच है कि केन्द्रीय जल तथा विद्युत श्रायोग के श्रमुसार 1981 में सौलह करोड़ टन खाद्याल के श्रपेक्षित उत्पादन के लिये श्रागामी सात वर्षों में 2.9 करोड़ ग्रतिरिक्त एकड़ भूमि में सिंचाई करना श्रावश्यक होगा श्रौर इस परियोजना के लिये 2350 करोड़ रुपये की ग्रावश्यकता होगी।